[To be published in the Gazette of India Extraordinary (Part-I, Section-I)]
Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Vanijya Bhawan, New Delhi

Public Notice No. 39/2026-27
Dated: 06th November, 2026

Subject: Inviting TRQ Applications under India-United Kingdom Comprehensive Economic and Trade Agreement (CETA) for Calendar Year (CY) 2027 – reg.

In exercise of the powers conferred under paragraphs 1.03 and 2.04 of the Foreign Trade Policy (FTP), 2023, and in continuation of Public Notice No. 19/2026-27 dated 09.07.2026, the Director General of Foreign Trade (DGFT) hereby invites fresh applications for allocation of Tariff Rate Quota (TRQ) under the India–United Kingdom Comprehensive Economic and Trade Agreement (CETA) for Calendar Year (CY) 2027, in respect of the following products, during the period from **06.11.2026 to 21.11.2026**:

Chapter or heading or subheading or tariff item	**Description**		**Tariff Rate Quota (TRQ) Quantity**
87032110, 87032191, 87032199, 87032210, 87032291, 87032299, 87032310, 87032391, 87032399, 87032410, 87032491, 87032499, 87033110, 87033191, 87033199, 87033210, 87033291, 87033299, 87033310, 87033391, 87033399	All goods, which have not been registered anywhere prior to importation, and imported as a Completely Built Unit (CBU):	(i) with engine capacity not exceeding 1500 cc	6,000
		ii) with engine capacity exceeding 1500 cc but not exceeding 3000 cc for petrol-run vehicles or exceeding 1500 cc but not exceeding 2500 cc for diesel-run vehicles	6,000

		(iii) with engine capacity more than 3000 cc for petrol-run vehicles or more than 2500 cc for diesel-run vehicles	12,500
87041010, 87042100, 87042200, 87042300, 87043100, 87043200	Motor vehicles for the transport of goods (other than electric or hydrogen fuel vehicles), imported as a Completely Built Unit (CBU)		2,750

2. The import procedure for the aforesaid items shall be governed by the arrangements/procedure prescribed under Annexure-VII of Appendix 2A of the FTP, 2023, as notified vide Public Notice No. 19/2026-27 dated 09.07.2026.

Effect of this Public Notice:

Fresh applications for allocation of TRQ under the India–United Kingdom Comprehensive Economic and Trade Agreement (CETA) for CY 2027 are invited for the specified products during the period from 06.11.2026 to 21.11.2026.

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[Issued from File No. 01/89/180/110/AM-25/PC-2(A)/E-45719]

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